

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 36852-36897 / F. 5(1)/2025

Dated, Delhi the 18 JUL 2025

Sub: - Regarding Change of name of Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, from "Nisha Saxena" to "Nisha SahaySaxena" and order that henceforth she will be known as "Nisha Sahay Saxena".

Copy forwarded along with its enclosures for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS',Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Shefali Barnala Tandon)

Addl. Sessions Judge - 05 (West)

Link Officer In-charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)

Delhi

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16-07-25

HIGH COURT OF DELHI
Shershah Road, New Delhi

3958-3972

No. /DHC/Gaz.-IB/G-3/2025

Dated: 14/07/25

From:

The Registrar General,
High Court of Delhi,
New Delhi.



To

1. The Principal District & Sessions Judge (HQs), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. The Principal District & Sessions Judge (West), Tis Hazari Courts Complex, Delhi.
5. The Principal District & Sessions Judge (New Delhi), Patiala House Courts Complex, New Delhi.
6. The Principal District & Sessions Judge (South-West), Dwarka Courts Complex, New Delhi.
7. The Principal District & Sessions Judge (North-East), Karkardooma Courts Complex, Delhi.
8. The Principal District & Sessions Judge (North-West), Rohini Courts Complex, Delhi.
9. The Principal District & Sessions Judge (South-East), Saket Courts complex, Delhi.
10. The Principal District & Sessions Judge (Shahdara), Karkardooma Courts Complex, Delhi.
11. The Principal District & Sessions Judge-cum-Special Judge (PG Act) (CBI), RACC, New Delhi.
12. The Principal District & Sessions Judge (North), Rohini Courts Complex, Delhi.
13. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
14. The Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
15. The Principal Secretary (Law, Justice and Leg. Affairs), Govt. of N.C.T of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.

Sub: **Regarding: Change of name of Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, from "Nisha Saxena" to "Nisha Sahay Saxena" and order that henceforth she will be known as "Nisha Sahay Saxena".**

Sir/Madam,

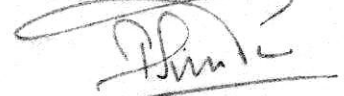
I am directed to refer to letter dated 04.06.2025 of Ms. Nisha Saxena, the then Principal Judge, Family Courts (HQs), South-West District, Dwarka, New Delhi now posted as Principal District & Sessions Judge, North District, Rohini Courts, Delhi, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to permit Ms. Nisha Saxena, Principal District & Sessions Judge, North District, Rohini Courts, Delhi, to change her name from "Nisha Saxena" to "Nisha Sahay Saxena" and to order that henceforth, she

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will be known as "Nisha Sahay Saxena".

I am, therefore, to request you to kindly make necessary entry in her service record accordingly.

Yours Sincerely,



(Surender Pal)

Joint Registrar (Gazette-IB)
for Registrar General

Ends. No. /DHC/Gaz.-IB/G-3/2025

Dated:

Copy forwarded to the following for information and necessary action.

1. The Additional Secretary (Law, Justice and Leg. Affairs), Govt. of N.C.T of Delhi, Delhi Secretariat, I.P. Estate, New Delhi
2. Joint Registrar-cum-P.A. to Registrar General, High Court of Delhi, New Delhi.
3. P.A. to Registrar (Vigilance), High Court of Delhi, New Delhi.
4. Joint Registrar (Gazette-IA Branch), High Court of Delhi, New Delhi.
5. Joint Registrar (Gazette-IIB Branch), High Court of Delhi, New Delhi.
6. Joint Registrar (Vigilance-II Branch), High Court of Delhi, New Delhi.
7. Joint Registrar (General-I Branch), High Court of Delhi, New Delhi.
8. The officer concerned.



(Vinay Sharma)

Deputy Registrar (Gazette-IB)

[To be published in the Delhi Gazette (Part-IV) Ordinary]

HIGH COURT OF DELHI: AT NEW DELHI

No. 52 /DHC/Gaz./G-3/2025

Dated: 10/07/25

NOTIFICATION:

Hon'ble the Chief Justice has been pleased to permit Ms. Nisha Saxena, an officer of Delhi Higher Judicial Service, to change her name from "Nisha Saxena" to "Nisha Sahay Saxena" and order that henceforth she will be known as "Nisha Sahay Saxena".

BY ORDER

Kaveri Bawena

(KAVERI BAWENA)

REGISTRAR (VIGILANCE)